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**తెలంగాణ రాజపత్రము**  
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No. 3] HYDERABAD, WEDNESDAY, MARCH 6, 2019.

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**TELANGANA ACTS, ORDINANCES AND  
REGULATIONS Etc.**

The following Act of the Telangana Legislature received the assent of the Governor on the 6th March, 2019 and the said assent is hereby first published on the 6th March, 2019 in the Telangana Gazette for general information:-

**Act No. 2 OF 2019**

**AN ACT TO AUTHORISE WITHDRAWAL OF MONEYS  
FROM THE CONSOLIDATED FUND OF THE STATE  
OF TELANGANA FOR THE SERVICES OF A PART  
OF THE FINANCIAL YEAR COMMENCING ON THE  
1<sup>ST</sup> APRIL, 2019.**

[1]

Be it enacted by the Legislature of the State of Telangana in the Seventieth Year of the Republic of India as follows:-

Short title.

1. This Act may be called, the Telangana Appropriation (Vote-on-Account) Act, 2019.

Withdrawal of moneys from the Consolidated Fund of the State for a part of the financial year commencing on the 1<sup>st</sup> April, 2019.

2. The State Government may withdraw from the Consolidated Fund of the State of Telangana, for the financial year commencing on the 1<sup>st</sup> April, 2019, a sum not exceeding Ninty one thousand thirty six crores twenty nine lakhs ninty two thousand five hundred rupees being moneys, required to meet,-

(a) the grants made in advance by the Telangana Legislative Assembly for a part of the financial year commencing on the 1<sup>st</sup> April 2019, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana, for the same part of the same financial year, as set-forth in column (4) of the Schedule.

Appropriation.

3. The sums authorized to be withdrawn from the Consolidated Fund by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

**THE SCHEDULE**  
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
I. State Legislature	Revenue	69,89,62,000	1,73,77,500	71,63,39,500
II. Governor and Council of Ministers	Revenue	11,95,80,000	8,86,86,500	20,82,66,500
III. Administration of Justice	Revenue	328,75,67,000	96,67,98,000	425,43,65,000
	Capital	18,98,06,000	- -	18,98,06,000
IV. General Administration and Elections	Revenue	217,47,16,500	21,33,80,000	238,80,96,500
	Capital	1,25,24,500	- -	1,25,24,500
V. Revenue, Registration and Relief	Revenue	949,06,14,000	- -	949,06,14,000
	Capital	32,30,000	- -	32,30,000
VI. Excise Administration	Revenue	95,94,51,000	- -	95,94,51,000
	Capital	10,00,00,000	- -	10,00,00,000
VII. Commercial Taxes Administration	Revenue	152,22,42,000	- -	152,22,42,000
	Capital	1093,67,500	- -	1093,67,500
VIII. Transport Administration	Revenue	39,45,60,000	- -	39,45,60,000
	Capital	26,28,000	- -	26,28,000
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	6884,59,85,500	6440,14,00,000	13324,73,85,500
	Capital	5712,85,87,000	- -	5712,85,87,000
	Loans	61,50,00,000	- -	61,50,00,000
	Public Debt	- -	4133,49,46,500	4133,49,46,500

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
	X. Home Administration	Revenue	2115,83,88,500	2115,83,88,500
		Capital	135,14,26,000	135,14,26,000
		Loans	19,49,58,500	19,49,58,500
	XI. Roads and Buildings	Revenue	582,67,11,500	584,17,11,500
		Capital	450,76,59,000	470,22,59,000
		Loans	55,00,00,000	55,00,00,000
	XII. School Education	Revenue	4893,41,09,500	4893,41,09,500
		Capital	61,08,82,500	61,08,82,500
	XIII. Higher Education	Revenue	938,22,18,000	938,22,18,000
		Capital	20,20,18,500	20,20,18,500
	XIV. Technical Education	Revenue	190,46,37,500	190,46,37,500
		Capital	6,99,92,000	6,99,92,000
	XV. Sports and Youth Services	Revenue	36,55,15,000	36,55,15,000
		Capital	1,48,81,500	1,48,81,500
	XVI. Medical and Health	Revenue	2256,46,54,000	2256,46,54,000
		Capital	141,63,49,000	141,63,49,000
		Loans	251,60,00,000	251,60,00,000
	XVII. Municipal Administration and Urban Development	Revenue	1401,55,22,500	1401,55,22,500
		Loans	625,25,00,000	625,25,00,000
	XVIII. Housing	Revenue	2043,55,65,000	2043,55,65,000
		Loans	311,20,53,000	311,20,53,000
	XIX. Information and Public Relations	Revenue	121,34,61,500	121,34,61,500
	XX. Labour and Employment	Revenue	898,86,51,500	898,86,51,500
		Capital	80,69,500	80,69,500



(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXI. Social Welfare	Revenue	6277,06,88,000	- -	6277,06,88,000
	Capital	725,66,51,000	- -	725,66,51,000
XXII. Tribal Welfare	Revenue	3240,23,24,500	- -	3240,23,24,500
	Capital	1244,79,99,500	- -	1244,79,99,500
XXIII. Backward Classes Welfare	Revenue	2209,01,30,000	- -	2209,01,30,000
	Capital	52,49,26,500	- -	52,49,26,500
	Loans	2,50,00,000	- -	2,50,00,000
XXIV. Minority Welfare	Revenue	982,45,70,500	- -	982,45,70,500
	Capital	19,50,45,000	- -	19,50,45,000
XXV. Women, Child and Disabled Welfare	Revenue	810,65,13,000	- -	810,65,13,000
	Capital	3,46,74,500	- -	3,46,74,500
XXVI. Administration of Religious Endowments	Revenue	33,47,90,500	- -	33,47,90,500
	Capital	25,94,500	- -	25,94,500
XXVII. Agriculture	Revenue	7623,61,76,500	- -	7623,61,76,500
	Capital	29,17,94,500	- -	29,17,94,500
	Loans	18,25,63,500	- -	18,25,63,500
XXVIII. Animal Husbandry and Fisheries	Revenue	269,41,61,000	- -	269,41,61,000
	Capital	3,45,85,000	- -	3,45,85,000
	Loans	329,61,19,000	- -	329,61,19,000
XXIX. Forest, Science, Technology&Environment	Revenue	146,23,72,000	- -	146,23,72,000
	Capital	2500,00,000	- -	2500,00,000
XXX. Co-operation	Revenue	52,84,49,000	- -	52,84,49,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXI. Panchayat Raj	Revenue	1851,88,23,000	- -	1851,88,23,000
	Capital	964,42,67,000	- -	964,42,67,000
	Loans	1405,36,50,000	- -	1405,36,50,000
XXXII. Rural Development	Revenue	4958,30,77,000	- -	4958,30,77,000
	Capital	400,00,00,000	- -	400,00,00,000
	Revenue	3503,57,26,500	- -	3503,57,26,500
XXXIII. Major and Medium Irrigation -	Capital	5147,39,01,500	13,46,14,500	5160,85,16,000
	Loans	1395,74,26,500	- -	1395,74,26,500
	Revenue	29,12,93,000	- -	29,12,93,000
XXXIV. Minor Irrigation	Capital	1159,70,37,500	1,00,00,000	1160,70,37,500
	Revenue	1888,45,99,500	- -	1888,45,99,500
XXXV. Energy	Loans	115,00,00,000	- -	115,00,00,000
	Revenue	184,58,17,500	- -	184,58,17,500
XXXVI. Industries and Commerce	Capital	13,36,25,500	- -	13,36,25,500
	Loans	43,95,00,000	- -	43,95,00,000
	Revenue	29,37,61,500	- -	29,37,61,500
XXXVII. Tourism, Art and Culture				

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXVIII. Civil Supplies Administration	Revenue	917,97,62,000	- -	917,97,62,000
XXXIX. Information Technology and Communications	Revenue	34,96,23,000	- -	34,96,23,000
	Capital	12,32,46,500	- -	12,32,46,500
	Loans	18,05,00,000	- -	18,05,00,000
XL. Public Enterprises	Revenue	73,79,000	- -	73,79,000
	Total	<b>80298,61,89,500</b>	<b>10737,68,03,000</b>	<b>91036,29,92,500</b>

**V. NIRANJAN RAO,**  
 Secretary to Government,  
 Legal Affairs, Legislative Affairs & Justice,  
 Law Department.